

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): (a) to (c). The information is being collected and will be laid on the Table of the House.

### Crop Insurance Scheme

3281. DR. A.K. PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether demands have been made to make to Crop Insurance Scheme applicable to all crops, to non-loanee farmers also and for claim assessment on the basis of the smallest unit;

(b) the response of Union Government thereto; and

(c) the share of Union Government under the Crop Insurance Scheme to be paid to farmers who have insured their crops?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) The demands for extending the coverage of crop insurance to all crops and to non-loanee farmers have been examined by the Government. However, it has not been considered feasible to accept these demands. As regards the demand for claim assessment, on the basis of the smallest unit, the implementing State Governments have the option to implement the scheme even at village level provided requisite yield data at that level for each of the insured crop are available and it is possible for State Governments concerned to conduct the minimum number of crop cutting experiments in each of such notified village.

(c) The Central share in the payment of claims is two-third of the total claim.

[Translation]

### Air Pollution

3282. SHRI SHANTI DHARIWAL:  
SHRIMATI KISHORI SINHA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the attention of Government has been drawn to the news item appearing in the 'Times of India' dated 5 June, 1988 under the caption 'Prospects of reducing air pollution dim';

(b) if so, whether U.N.E.P. on the eve of International Environment day warned against the probable adverse effect of "Green houses-gases" on the health of the people;

(c) if so, the steps taken by Government so far to protect the environment from being polluted and the tangible results achieved; and

(d) the details of Government's future plans in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Yes, Sir.

(c) and (d). The steps taken by Government in this regard include monitoring of air and water quality, setting up the standards and their implementation, proper siting of the industries and promotional measures through incentives. Sufficient safeguards for protecting environment and control of pollution are sought to be incorporated into ongoing and new project proposals. Action is also taken against defaulting units under the relevant Acts. All these measures will be continued to be implemented vigorously. While in the case of individual projects, the action can be seen to result in an immediate reduction in pollution levels, the overall impact of the various steps taken can be measured only over a period of time.